

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/03/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/26/2017

NAME OF THE TRANSFEROR : APOLLO HEALTHCARE TECHNOLOGY  
SOLUTIONS LTD

NAME OF THE TRANSFERRE : MEMBERS/SHAREHOLDERS/CREDITORS

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Mrs LAKSHMI  
SUBRAMANIAN

PLC Authorised  
representative for  
petitioner

lascet

ORDER

PCS representing the applicant company present. She prayed  
time for arguments.

Put up on 14.3.2017 at 10.30 A.M.

CH.MOHD SHARIEF TARIQ  
MEMBER (JUDICIAL)

ANANTHA PADMANABHA SWAMY  
MEMBER (JUDICIAL)